

HIGH COURT OF MANIPUR

Mantripukhri, Imphal – 795002.

CORRIGENDUM

Imphal the 29th December, 2018

No. HCM/E-43/2016-Estt/Pt-I/Vol-VIIB: In continuation of this High Court's earlier notification No. HCM/E-43/2016-Estt/Pt-I/Vol-VIIB dated 1st December, 2018, for procurement of Video Conferencing (VC) equipment for various subordinate Courts and MJA the last date of bid submission and date for opening of technical bids have been extended.

The last date of bid submission and date for opening of technical bids which was fixed on 2nd January, 2019 is now extended to 15th January, 2019. The timings for bid submission and opening of technical bids will remain the same.

Sd/-

Chairman, E-Tender Committee
High Court of Manipur